

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 221
145/241-242/ND/2020

IN THE MATTER OF:
Rajni Mittal

...APPLICANT

Vs.

M/s. Swarup Mittal Builders and Contractors Pvt. Ltd.

...RESPONDENT

Section
Under Section 241-242

Order delivered on 07.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Rakesh Kumar & Mr. A.
Mishra Sahil, Advocates.

For the Respondent

:Mr. S.P. Singh Chawla, Mr. Sumit
Wadhwa, Advocates for
Respondent in main CP and
Applicant in CA 747 of 2020.

ORDER

Let the application No. 747 of 2020 regarding maintainability be listed
on 19th February, 2021.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)